

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 353/(MAH)/2017

CORAM:

Present:




SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. CMS Info Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mayurash Nagle	ADVOCATE for Applicant herein	
2	Hemant Sathi	Adv. for R1	
3	Parth Gochale 1/6 Khaitan & Co.	Adv. for Resp Nos. 3 and 4	

ORDER

TCSP 353/230-232/NCLT/MB/MAH/2017

Petitioner Counsel as well as Respondent Counsel are present.

At request of the Petitioner Counsel, list this matter for hearing on 16.11.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)